

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4486
ANSWERED ON:18.12.2000
DEVELOPMENT OF CHILKA LAKE
ANANTA NAYAK

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have a proposal to frame laws to restore the ecology of Chilka Lake;
- (b) if so, the steps taken in this direction; and
- (c) the specific measures suggested by the Government to Orissa for the development of Chilka Lake?

Answer

MINISTER FOR ENVIRONMENT AND FORESTS(SHRI T.R. BAALU)

(a) & (b) On the basis of views expressed by various concerned departments, Govt. of Orissa is considering training regulations to restore the ecology of Chilka Lake. Environmental Protection Act, 1986 also specifies protection of ecologically fragile areas under which a number of wetland ecosystems in the country will be notified. As per recommendations various academic/research constitutions, the State Government is making an integrated action plan to address to problems of siltations, decrease in salinity gradient, decrease in fishery potential and weed infestation etc.

(c) Specific measures suggested by Government of Orissa for development of Chilka Lake include catchment area treatment, improvement of water exchange and salinity gradient, weed management, fishery resource development, mass awareness, habitat restoration, upliftment of economic conditions etc. Ministry of Environment & Forests